

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 6107 of 2011

Om Prakash Singh

... **Petitioner**

-Versus-

State of Jharkhand & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Abhay Kumar Mishra, Advocate

For the Respondent-State : Mr. Rahul Saboo, S.C.-I

11/11.09.2020. Heard Mr. Abhay Kumar Mishra, learned counsel for the petitioner and Mr. Rahul Saboo, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear on 18.09.2020 for further hearing.

(Sanjay Kumar Dwivedi, J.)

Ajay/